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Title: Need to strengthen the existing law prohibiting pre natal sex determination test.

SHRI M.I. SHANAVAS (WAYANAD): The latest census figures have revealed the national child sex ratio of 914 girls per 1000 boys, the lowest since independence and further down from the previous census figure of 927. It is a disturbing fact which needs the most urgent and stringent intervention of the government as the social balance is being upset. Prenatal sex determination, though prohibited by the law of the land continues to be rampant and the Union Government must take all necessary measures to formulate more stringent laws that would prohibit any attempts at prenatal sex determination.

The existing law concerning Prenatal Diagnostic Techniques requires constant upgradation and its ambit be expanded to meet the changing requirements of the time like the advances in technology that provides leeway to the offenders.